NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER - JU	JDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/157/2017	
NAME OF THE PETITIONER(S)	: P P ZIBI JOSE	
NAME OF THE RESPONDENT(S)	: ASHOK LEYLAND LTD	
UNDER SECTION	: 58 (4)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) 3 CHANDRA	Auth Representation Respondent con	Beland
2) p.b. 21151 Fos G	Peut in pun	M
	ODDED	

<u>ORDER</u>

Representative for the Applicant present and filed the affidavit and an indemnity bond which are placed on record. He has also filed rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on 12.01.2018 at 10.30 A.M.

> - Sel -MEMBER (JUDICIAL)

ghk